

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) : DELHI
ORDER

In supersession of earlier orders, the following Judicial Officers (Central) are hereby authorized to act as Link courts to dispose of urgent matters/ miscellaneous applications filed in the courts, mentioned in Column No. 1, with immediate effect :-

S.No.	Name of Judicial Officer (Column No. 1)	1 st Link Judicial Officer	2 nd Link Judicial Officer
1	Dr. Kamini Lau Spl. Judge (PC Act)-01 (CBI)	Sh. Rakesh Kumar Sharma Spl. Judge (PC Act)-02 (CBI)	Sh. Sanjay Khanagwal Spl. Judge (PC Act)-05 (ACB)
2	Sh. Rakesh Kumar Sharma Spl. Judge (PC Act)-02 (CBI)	Sh. Sanjay Kumar Aggarwal Spl. Judge (PC Act)-03 (CBI)	Ms. Kiran Bansal Spl. Judge (PC Act)-07 (ACB)
3	Sh. Sanjay Kumar Aggarwal Spl. Judge (PC Act)-03 (CBI)	Sh. Anil Kumar Sisodia Spl. Judge (PC Act)-04 (CBI)	Ms. Anju Bajaj Chandna Spl. Judge (PC Act)-06 (CBI)
4	Sh. Anil Kumar Sisodia Spl. Judge (PC Act)-04 (CBI)	Ms. Anju Bajaj Chandna Spl. Judge (PC Act)-06 (CBI)	Sh. Vimal Kumar Yadav Spl. Judge (PC Act)-08 (CBI)
5	Ms. Anju Bajaj Chandna Spl. Judge (PC Act)-06 (CBI)	Sh. Vimal Kumar Yadav Spl. Judge (PC Act)-08 (CBI)	Sh. Ajay Kumar Kuhar Spl. Judge (PC Act)-09 (CBI)
6	Sh. Vimal Kumar Yadav Spl. Judge (PC Act)-08 (CBI)	Sh. Ajay Kumar Kuhar Spl. Judge (PC Act)-09 (CBI)	Dr. Kamini Lau Spl. Judge (PC Act)-01 (CBI)
7	Sh. Ajay Kumar Kuhar Spl. Judge (PC Act)-09 (CBI)	Dr. Kamini Lau Spl. Judge (PC Act)-01 (CBI)	Sh. Rakesh Kumar Sharma Spl. Judge (PC Act)-02 (CBI)
8	Sh. Sanjay Khanagwal Spl. Judge (PC Act)-05 (ACB)	Ms. Kiran Bansal Spl. Judge (PC Act)-07 (ACB)	Sh. Sanjay Kumar Aggarwal Spl. Judge (PC Act)-03 (CBI)
9	Ms. Kiran Bansal Spl. Judge (PC Act)-07 (ACB)	Sh. Sanjay Khanagwal Spl. Judge (PC Act)-05 (ACB)	Sh. Anil Kumar Sisodia Spl. Judge (PC Act)-04 (CBI)

Jatwant Singh
(TALWANT SINGH)

District & Sessions Judge (HQs)

Delhi

Dated

No.

/F.1(3)/Gaz/19

Copy forwarded for information & necessary action to :-

Sub:- Link Spl. Judge (PC Act) (CBI) (Central)

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Officers concerned.
3. Ms. Sujata Kohli, ASJ (Shahdara)/Chairperson (Lock-up Committee) Karkardooma Courts, Delhi.
4. Sh. Ashu Garg, CMM (Central)/Member (Lock-up Committee) Tis Hazari Courts, Delhi.
5. Sh. Gajender Singh Nagar, ACJ (Central)/Member (Lock-up Committee) Tis Hazari Courts, Delhi.
6. Ms. Vijeta Singh Rawat, ACJ (West)/Member (Lock-up Committee) Tis Hazari Courts, Delhi.
7. The Secretary, DLSA (Central)/Member (Lock-up Committee) Tis Hazari Courts, Delhi.
8. The Secretary, DLSA (West)/Member (Lock-up Committee) Tis Hazari Courts, Delhi.
9. The Director, Directorate of Prosecution, Govt. of NCT of Delhi.
10. The Director, Directorate of Prosecution, CBI/ACB (GNCT) Delhi.
11. The Sr. AO(J)/AO(J), Admn. Branch (I,II,III), General Branch, Filing Branch (Central), Tis Hazari Courts, Delhi.
12. The In-charge, Facilitation Centre, Tis Hazari Courts, Delhi.
13. Branch In-charge, General Branch (Central) with reference to No.6100-110-I/Security & Fire Safety/Gen.I/THC/19 Dated 16.03.2019.
14. The P.S./Reader to the undersigned.
15. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
16. The Website Committee, Tis Hazari Court, Delhi.
17. For uploading on LAYERS.

Jatwant Singh
District & Sessions Judge (HQs)

Delhi

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19 MAR 2019